

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001**

No.HHC/RULES/VOL.V./97-I-

DATED: SHIMLA 19<sup>th</sup> MAY, 2017

**NOTIFICATION**

In continuation of this Registry Notification No HHC/Rules/Vol.V/97-1-15048-66 dated 03-6-2011, Hon'ble the Acting Chief Justice, High Court of Himachal Pradesh, in exercise of the powers vested under Chapter-4, Rule 1 of the High Court of Himachal Pradesh (Appellate Side) Rules 1997, and Rule 3 of Chapter-II of High Court of Himachal Pradesh (Original Side) Rules, 1997, and all other enabling powers in this behalf, is pleased to hereby nominate by way of these Special Orders, Registrar (Judicial), Registrar (Rules) and Registrar (Admn.), High Court of Himachal Pradesh for discharging the functions contained in the Rules ibid, in respect of the cases mentioned in the Consolidated List.

**BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE**

(Virender Sharma)  
Registrar (Rules)

Endst No.HHC/Rules/Vol.V./97-I- 11247-66 Dated: 19th May, 2017

Copy forwarded for information and necessary action to:-

1. The Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of H.P. Shimla.
2. The Secretaries to the Hon'ble Judges of High Court of Himachal Pradesh, Shimla.
3. The Principal Secretary (Home/Personal) to the Government of H.P Shimla- 171 002.
4. The L.R.-cum-Secretary (Law) to the Government of Himachal Pradesh, Shimla-171 002.
5. The Secretaries/Private Secretaries to the Registrar General, Registrar (Vigilance), Registrar (Judicial), Registrar (Rules) & Registrar (Administration), of Himachal Pradesh, Shimla.
6. All the District and Sessions Judges/Additional District & Sessions Judges, Senior Civil Judges/Civil Judges in Himachal Pradesh.

7. The Director/Joint Director/Deputy Director Himachal Pradesh Judicial Academy Ghandal, Post Office Shakraha, Sub Tehsil Dhama District Shimla, Himachal Pradesh-171011 .
8. The Central Project Coordinator High Court of H.P. Shimla.
9. All the Presidents, District/SubDivision Bar Associations H.P.
10. The President, High Court Bar Association, Shimla-1.
11. The Registrar (Establishment) High Court of Himachal Pradesh.
12. All the Presidents Consumer Redressal Fora, Shimla, Mandi and Kangra at Dharamshala.
13. The Presiding Officer, Labour Court-cum-Industrial Tribunal, Shimla/Dharamshala, H.P.
14. The Member Secretary/Administrative Officer, H.P State Legal Services Authority Shimla 171 009.
15. All the <sup>Asst.</sup> Deputy Registrars/Assistant Registrars/Secretaries/Court Secretaries/Private Secretaries/Court Masters/Section Officers/Chief Librarians/Estate Officer/Public Relation Officer/Protocol Officer of the High Court of Himachal Pradesh, Shimla.
16. The Accountant General (Audit), HP Shimla- 171 003.
17. The Section Officer (Computer) High Court of Himachal Pradesh for conversion into digital form.
18. The Technical Director, NIC of this Registry for updating the High Court website.
19. The Scrutiny Assistant of this Registry with five spare copies.
20. Guard File.

Vineet Sharma  
Registrar (Rules)

19/5/17